

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

<b>APPLICATION NUMBER</b>	:
<b>PETITION NUMBER</b>	: CA/2(IB)/CB/2017
<b>NAME OF PETITIONER(S)</b>	: CAPEGEMINI TECHNOLOGY SERVICES INDIA LTD
<b>NAME OF THE RESPONDENTS (S)</b>	: REAL VALUE PROMOTERS PRIVATE LIMITED
<b>UNDER SECTION</b>	: Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. T.K. Bhaskar Vikram - P. Jain	Counsel for Petitioner	<u>Vikram</u>
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**ORDER**

Heard the petitioner. Order is reserved.

  
 (Ch. Md. Sharief Tariq)  
 Member (Judicial)

  
 (K. Anantha Padmanabha Swamy)  
 Member (Judicial)